

विदेश व्यापार महानिदेशालय
डीईएस- V अनुभाग

बैठक No.08/AM-21 दिनांक 18.03.2021 वास्तव में 18.03.2021 को लाइसेंस वर्ष 2020-21 के लिए पैरा 4.07(मैनुअल), 4.04(a)(1) एफटीपी 2015-20, ड्यूटी छूट योजनाओं (अध्याय -4) के तहत मामलों पर विचार करने के लिए आयोजित किया गया। श्री एस बी एस रेड्डी (Addl DGFT) की अध्यक्षता में विदेश व्यापार महानिदेशालय उद्योग भवन के कमरा नंबर 102 में निम्नलिखित अधिकारी उपस्थित थे:

क्र.सं.	प्रतिनिधियों के नाम और उनके पदनाम	विभाग
1.	श्रीकुलदीप सिंह, सहायक निदेशक -1	O/o DC (MSME)
2.	डॉ. राम आसरेलाल, सलाहकार	DGFT
3.	श्रीशैशुकुमार, सलाहकार	DGFT
4.	श्रीनंदलाल, सलाहकार	DPIIT
5.	जेडी गिरी, भूतपूर्व उपाध्यक्ष	AEPC
6.	श्रीमनोजकुमारमीणा, उपनिदेशक	DGFT

Minutes of Meeting Number: 08/AM21 Dt. 18.02.2021

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Case No.01	M/s. Shahi Exports Pvt. Ltd. (SPL)
NC Meeting No. 08-AM21 dated 18.03.2021	F. No. 01/84/171/00524/AM-21/DES-V

Decision: M/s. Shahi Exports Pvt. Ltd. vide their application received on 09.03.2021 has requested for prior fixation of norms as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty.	Details of import item	Qty. Recommended
Mens Shirt Jacket (Style No. 525359) Made of 100% Polyester with Coating Poly Acryl ate Dyed Woven Fabric GSM 148 and Inside Fabric (Domestic Procurement) 100% Cotton Yarn Dyed Woven Fabric GSM 156 (Tolerance + or – 10%)	3900 (Nos.)	100% Polyester with Coating Poly Acryl ate Dyed Woven Fabric GSM 148 (Tolerance + or – 10%)	10296 Sq. Mtrs.

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.02	M/s. Shahi Exports Pvt. Ltd. (SPL)
NC Meeting No. 08-AM21 dated 18.03.2021	F. No. 01/84/171/00525/AM-21/DES-V
Decision: M/s. Shahi Exports Pvt. Ltd. vide their application received on 09.03.2021 has requested for prior fixation of norms as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the	


मनोज कुमार मीणा / MANOJ KUMAR MEENA
 उप निदेशक / Deputy Director
 विदेश व्यापार महानिदेशालय
 D.G.F.T.
 वाणिज्य विभाग / Deptt. of Commerce
 भारत सरकार / Govt. of India

Committee approved the input output norms as under:

Details of Export List	Qty.	Details of import item	Qty. Recommended
Gents Jacket with Hood (Style No. WM1250/ WE1250/ WO1250) Made of 85% Polyester 15% Cotton Dyed Woven Fabric GSM 210 (Tolerance + or - 10%)	9800 (Nos.)	85% Polyester 15% Cotton Dyed Woven Fabric GSM 210 (Tolerance + or - 10%)	39690 Sq. Mtrs.

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.03	M/s. Shahi Exports Pvt. Ltd. (SPL)
NC Meeting No. 08-AM21 dated 18.03.2021	F. No. 01/84/171/00526/AM-21/DES-V

Decision: M/s. Shahi Exports Pvt. Ltd. vide their application received on 09.03.2021 has requested for prior fixation of norms as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty.	Details of import item	Qty. Recommended
Boys Jacket with Hood (Style No. 103496) Made of 100% Polyester Bonded Dyed Fleece Knitted Fabric GSM 270 (Tolerance + or - 10%)	30200 (Nos.)	100% Polyester Bonded Dyed Fleece Knitted Fabric GSM 270 (Tolerance + or - 10%)	27784 Sq. Mtrs.

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.04	M/s. Shahi Exports Pvt. Ltd. (SPL)
NC Meeting No. 08-AM21 dated 18.03.2021	F. No. 01/84/171/00527/AM-21/DES-V

Decision: M/s. Shahi Exports Pvt. Ltd. vide their application received on 09.03.2021 has requested for prior fixation of norms as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty.	Details of import item	Qty. Recommended
Mens Shirt Jacket (Style No. 525459) Made of 100% Polyester with Coating Poly Acrylate Dyed	1425 (Nos.)	100% Polyester with Coating Poly Acrylate Dyed Woven Fabric GSM 148	3306 Sq. Mtrs.

Woven Fabric GSM 148 and inside Fabric GSM 156 (Tolerance + or – 10%)		(Tolerance + or – 10%)	
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The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.05	M/s. Shahi Exports Pvt. Ltd. (SPL)
NC Meeting No. 08-AM21 dated 18.03.2021	F. No. 01/84/171/00528/AM-21/DES-V

Decision: M/s. Shahi Exports Pvt. Ltd. vide their application received on 09.03.2021 has requested for prior fixation of norms as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty.	Details of import item	Qty. Recommended
Girls Jacket with Hood (Style No. 310928) Mad of 100% Polyester Bonded Dyed Fleece Knitted Fabric GSM 270 (Tolerance + or – 10%)	75425 (Nos.)	100% Polyester Bonded Dyed Fleece Knitted Fabric GSM 270 (Tolerance + or – 10%)	69391 Sq. Mtrs.

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.06	M/s. Shahi Exports Pvt. Ltd. (SPL)
NC Meeting No. 08-AM21 dated 18.03.2021	F. No. 01/84/171/00529/AM-21/DES-V

Decision: M/s. Shahi Exports Pvt. Ltd. vide their application received on 17.03.2021 has requested for prior fixation of norms as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty.	Details of import item	Qty. Recommended
Mens Shorts (Style No. 103652) Mad of 98% Cotton 2% Spandex (Elastane) Dyed Woven Fabric GSM 285 (Tolerance + or – 10%)	1850 (Nos.)	98% Cotton 2% Spandex (Elastane) Dyed Woven Fabric GSM 285 (Tolerance + or – 10%)	3515 Sq. Mtrs.

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same

Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.07	M/s. Shahi Exports Pvt. Ltd. (SPL)
NC Meeting No. 08-AM21 dated 18.03.2021	F. No. 01/84/171/00530/AM-21/DES-V

Decision: M/s. Shahi Exports Pvt. Ltd. vide their application received on 17.03.2021 has requested for prior fixation of norms as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty.	Details of import item	Qty. Recommended
Ladies Jacket (Style No. WS13Z003RW) Mad of 81% Cotton 18% Lyocell 1% Spandex Denim Woven Fabric GSM 280 (Tolerance + or - 10%)	11550 (Nos.)	81% Cotton 18% Lyocell 1% Spandex Denim Woven Fabric GSM 280 (Tolerance + or - 10%)	34419 Sq. Mtrs.

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.08	M/s. Gokaldas Exports Ltd. (SPL)
NC Meeting No. 08-AM21 dated 18.03.2021	F. No. 01/84/171/00531/AM-21/DES-V

Decision: M/s. Gokaldas Exports Ltd (SPL) vide their application received on 10.03.2021 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty.	Details of import item	Qty. Recommended
Field Sherpa Jacket (Boys) (Style No. 9339) Mad of 100% Cotton GSM 340 (Tolerance + or - 10%)	5000 (Nos.)	100% cotton Canvas Woven Fabric, width 58 inches +/- 5% GSM 340 (Tolerance + or - 10%)	1.421 Sq. mtr./pcs
		100% cotton Printed Woven Fabric, width 56 inches +/- 5% GSM 118 (Tolerance + or - 10%)	0.011 Sq. mtr./pcs
		100% Polyester Sherpa Lining Fabric, width 58 inches +/-5% GSM 250 (Tolerance + or - 10%)	0.087 Sq. mtr./pcs

		100% Polyester Fleece Lining Fabric, width 60 inches+/-5% GSM 250 (Tolerance + or - 10%)	0.743 Sq. mtr./pcs
		100% Nylon Taffeta Lining fabric, Width 60 inches+/-5% GSM 67 (Tolerance + or - 10%)	0.495 Sq. mtr./pcs
		100% Polyester Microtemp Non- Woven width 60 inches+/-5% GSM 60 (Tolerance + or - 10%)	0.591 Sq. mtr./pcs
HIJAB (WOMEN) (Style No. HIJAB) Made of 91% Polyester, 9% Elastane, GSM 160	25,750	91% Polyester 9% Elastane Knitted Single Jersey, Width 50 inches +/- 5% , GSM 160 (Tolerance + or - 10%)	1.421 Sq. mtr./pcs

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.09

NC Meeting No. 08-AM21 dated 18.03.2021

M/s. Gokaldas Exports Ltd. (SPL)

F. No. 01/84/171/00532/AM-21/DES-V

Decision: M/s. Gokaldas Exports Ltd (SPL) vide their application received on 10.03.2021 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty.	Details of import item	Qty. Recommended
Field OverallsJacket (Boys) (Style No. 6570) Mad of 100% Cotton GSM 340 (Tolerance + or – 10%)	5,000 (Nos.)	100% cotton Canvas Woven Fabric, width 58 inches +/- 5% GSM 340 (Tolerance + or – 10%)	10,312 Sq. Mtrs.
		100% cotton Printed Woven Fabric, width 56 inches +/- 5% GSM 118 (Tolerance + or – 10%)	71 Sq. Mtrs.
Garden Jacket (WOMEN) (Style No. 1072) Made of 100% Polyester, GSM 137	7,000 (Nos.)	100% Polyester Twill Woven Fabric , width 56 inches +/- 5% GSM 137 (Tolerance + or – 10%)	3.25 Sq. mtr./pcs



	100% Polyester Soft Cire, OHR Lining Fabric, width 57 inches+/-5% GSM 137 (Tolerance + or – 10%)	1.278Sq. mtr./pcs
	100% Polyester Coated Lining Fabric, width 59 inches +/-5% GSM 73 (Tolerance + or – 10%)	1.001 Sq. mtr./pcs
	100% Polyester Brushed Tricot Knitted Fabric, width 60 inches +/-5% GSM 215 (Tolerance + or – 10%)	0.571Sq. mtr./pcs

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.10	M/s. Gokaldas Exports Ltd. (SPL)
NC Meeting No. 08-AM21 dated 18.03.2021	F. No. 01/84/171/00533/AM-21/DES-V

Decision: M/s. Gokaldas Exports Ltd.(SPL) vide their application received on 16.03.2021 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty	Details of import item	Qty Recommended
Mock Neck Vest(Men) (Style No.104277) Mad of 100% Cotton Woven Fabric, GSM 410 (Tolerance + or – 10%)	1,50,000 (Nos.)	100% Cotton Woven Fabric, width 65.5 inches +/- 5% GSM 410 (Tolerance + or – 10%)	4,34,227 Sq. Mtrs.
		100% Polyester Sherpa Lining Fabric, width 60 inches +/-5% GSM 320 (Tolerance + or – 10%)	2,68,834 Sq. Mtrs.
		65% Polyester and 35% Cotton Twill Lining Fabric, width 66 inches+/-5%, GSM 160 (Tolerance + or – 10%)	18,105 Sq. Mtrs.

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.



Case No.11	M/s. Silver Spark Apparel Limited
NC Meeting No. 08-AM21 dated 18.03.2021	F. No. 01/84/171/00534/AM-21/DES-V
Adv. Authorization No.0710111697 Dt.31.05.2017	RA F. No. 07/21/095/00086/AM18
Decision: M/s. Silver Spark Apparel Limited vide their letter stated that the firm has imported various items using the Adv. Authorization No.0710111697 Dt.31.05.2017 which is issued by RA, Bangalore on SION basis. After import of fabrics and lining against Sl.No.2 of export item, their buyer has reduced the garment order quantity from 8090 Nos. to 6292 Nos. Further to state that their buyer has increased the export order quantity against export item at serial No.4 of license concision sheets from 12,700 Nos. to 15,140 Nos. and also indicated that the Body/shell Fabric lining with GSM for export item at Serial No.2 and Sl.No.4 are same. Firm has stated that balanced quantity of import item Sl.20, 22 could be used against export item Sl. No.4. Committee went through the details of this case and decided that RA may do the amendment on pro-rata basis.	

Case No.12	M/s. Sreema Nets
NC Meeting No. 08-AM21 dated 18.03.2021	F. No. 01/84/171/00535/AM-21/DES-V
Adv. Authorization Nos.3510045412 (Dt.24.09.2018) Adv. Authorization Nos.3510045449 (Dt.30.11.2018) Adv. Authorization Nos.3510045478 (Dt.01.02.2019) Adv. Authorization Nos.3510045511 (Dt.22.03.2019) Adv. Authorization Nos.3210079207 (Dt.01.11.2019)	
Decision: M/s. Sreema Nets vide their letter dated 13.01.2021 has sought grant of permission to fulfill EO by way of export of "Fishnets" and the export product should be amended to read as " Nylon 6 / Nylon-66 Monofilament yarn wound on Disposable Bobbins / Nylon 6 / Nylon-66 Fishnets " for the above mentioned Advance Authorization Nos. with the reference to SION H-367. Committee went through the documents submitted in this case and noted that party claimed no extra wastage for fishnet. Hence decided to accede to the request by the firm. RA concerned may take necessary action subject to compliance of other usual conditions.	


मनोज कुमार मीना/MANOJ KUMAR MEENA
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